

**IN THE CENTRAL ADMINISTRATIVE
TRIBUNAL ADDITIONAL BENCH,
BANGALORE**

A. No. 1390/86(T) (C.P. No. 75/86)

Order Sheet (contd)

Date	Office Notes	Orders of Tribunal
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16-7-86.

This writ petition is obtained from High Court of Karnataka v/s. 29 of Administrative Tribunals Act 1985.

There are 6 respondents all of them have served and represented through by Counsel. Memo of appearance filed by Govt. Adv. Matter is ready for being posted before Court.

Notice may be issued to respondents and to their counsel intimating fresh date of hearing. Applicant may also be intimated through by his Counsel.

A date may also be intimated to both parties.

Registrar.

Register.

Not a 6 represented parties through advocates and 6 unrepresented parties personally.

3
C.O. 16/7/86

Date

Office Notes

Orders of Tribunal

POST before Bench
on 19.8.86 for
further proceedings

for
12/5

Notice issued to the parties
through their respective
advocates on 29/7/86

for
29/7

19-8-86 Sri. C. Subbarao for
applicant absent. Sri.
M. Sureshbabu for R.
date of hearing 1/12/86

PSD

23.10.86

4.9.86 Notice dt 29.8.86 issued
to the Advocate for Applicant

Amended MSN 12/86

Per this case for 12/12/86
along with MSN 982/86 to
Court of Law, Hyderabad II Court

1/12

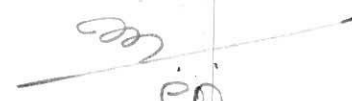


1-12-86

**IN THE CENTRAL ADMINISTRATIVE
TRIBUNAL ADDITIONAL BENCH,
BANGALORE**

Court

Order Sheet (contd)

AN-1390/86(T)

Date	Office Notes	Orders of Tribunal
	<p align="center"><u>15.1.1987</u></p> <p>The Hon'ble Shri. Ch. Ramakrishna Rao, M(J).</p> <p>The Hon'ble Shri. H.A. Rego M(A).</p> <p>Sri. K. Subbarao for applicant present.</p> <p>Sri. M. Sreerangaiah, Counsel for Railway present.</p> <p>Arguments Concluded. Orders dictated. Application is disposed of.</p> <p align="right">BD.  CH-2</p>	<p><u>CHRKJ/LHARM</u> <u>15-1-1987</u></p> <p align="center"><u>ORDER</u></p> <p>Shri K. Subba Rao present for the applicant. Shri M. Sreerangaiah, Standing Counsel for Railways, present for respondents. Shri Sreerangaiah brings to our notice that the applicant has since been absorbed as Gangman and posted to work under the control of Assistant Engineer, Southern Railways, Sakhleshpur. In view of this Shri Sreerangaiah prays that the application may be disposed of as having become infructuous. Shri Subba Rao has no objection. Accordingly, we dispose of this application as having become infructuous.</p> <p align="right">  MEMBER(J)  MEMBER(A) </p> <p align="right">SR</p>

Date	Office Notes	Orders of Tribunal
28-1-87	order dt. 15-1-87 issued to all the parties concerned. TRB.	